

**NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/01/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

APPLICATION NUMBER :

PETITION NUMBER : TCP/51/2016

NAME OF THE PETITIONER(S) : B. Parthasarathy

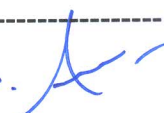

NAME OF THE RESPONDENT(S) : Talent Capital India Private Ltd and 3 others

UNDER SECTION : 397/398

**S.No. NAME (IN CAPITAL)
SIGNATURE**

DESIGNATION

REPRESENTATION BY WHOM

- | | |
|--|---|
| 1) V.N. AMUDHAN. | Counsel for Respondent ⁴ v.r.  |
| 2) Cibi Vishnu
T.V.P. Sai Vih. | Counsel for petitioner T.V.P. Sai Vih. |
| 3) PREETHI. S. ARASU
for RAJAGOPAL &
RAGHUNATHAN
Advocate - | Counsel for Respondents  |

ORDER

Shri T V P Sai Vihari, representing counsel for petitioner present. Ms Preethi S Arasu, counsel for R2 & R3 present. Pleadings are complete. Time extended at request of both the counsels for submitting final arguments. Put up on **31.01.2017 at 10.30 A.M.**


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)